Title: The Minister of Tribal Affairs and Minister of Panchayati Raj laid a statement regarding status of implementation of the recommendations contained in the  $6^{th}$  Report of the Standing Committee on Rural Development on Demands for Grants (2010-11), pertaining to the Ministry of Panchayati Raj.

THE MINISTER OF TRIBAL AFFAIRS AND MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): Madam, I beg to lay the Statement on the status of implementation of recommendations contained in the Sixth Report (15th Lok Sabha) of the Standing Committee on the Rural Development in pursuance of the Direction 73A of the hon. Speaker, Lok Sabha vide Lok Sabha Bulletin-Part-II dated September 1, 2004.

The Sixth Report of the Standing Committee on Rural Development (15th Lok Sabha) was presented to the Lok Sabha on 16.4.2010. The Report relates to examination of Demands for Grants of Ministry of Panchayati Raj for the year 2010-2011.

Action taken statements on the recommendations/observations contained in the Report of the Committee had been sent to the Standing Committee on Rural Development in September, 2010.

The present status of implementation of the various recommendations made by the Committee is indicated in the Annexure to my Statement which is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.